

THE HIGH COURT OF MEGHALAYA:
SHILLONG
NOTICE

NO.HCM.III/166/2019-JudI./Part-I/600

Dated Shillong, the 29th September, 2026

It is hereby notified for the information of all concerned that on **30th September, 2026**, the **Single Bench** of **Hon'ble the Chief Justice** will not sit. All the matters listed before the said **Single Bench** shall stand adjourned and will be listed in due course.

By Order,

REGISTRAR (JUDICIAL SERVICE)

Memo NO.HCM.III/166/2019-JudI./Part-I/600-A Dated Shillong, the 29th September, 2026
Copy to: -

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of Her Ladyship.
2. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The P.S. to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
6. Joint Registrar (Listing), High Court of Meghalaya, Shillong for favour of kind information and necessary action.
7. The Deputy Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
8. The President/ Secretary, High Court Bar Association, Shillong for favour of kind information.
9. All Court Masters/Court officers concerned for information and necessary action.
10. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
11. Notice Board.
12. Office File.

REGISTRAR (JUDICIAL SERVICE)

29/9/26